

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3819
ANSWERED ON 18TH MARCH, 2021**

NH CONNECTING DELHI AND PUNJAB

3819. SHRI RAVNEET SINGH BITTU:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware that commuters have to face regular heavy traffic congestion at many places on National Highway (NH) connecting Delhi and Punjab mainly due to non-completion or delay in construction of flyovers, bridges etc. and if so, the action of the Government thereto;**
- (b) the details and the present status of the flyovers, bridges, road widening projects etc. pending on this NH especially in Karnal and Panipat, along with scheduled dates of their completion and the reasons for delay, re-allocation or cancellation of tenders, project-wise;**
- (c) the details of the process being followed by the Government in the tendering process for highway projects along with provisions of penalty for non-adherence to project deadlines;**
- (d) whether the steps have been taken by the Government to ensure timely completion of all scheduled projects on this NH to enable smooth travelling for the commuters; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) National Highways No. 44 N.S. (old No. 1) & 9 (old No. 10) connect Delhi and Punjab. The details of 2 projects on NH No. 44 N.S. connecting Punjab with Delhi is as under:

(i) Mukarba Chowk-Panipat: At present, works on 14 nos. of flyovers are in different stages of construction with completion by September, 2021. The construction progress got slow down due to the farmer protest at Singhu Border.

(ii) Panipat-Jalandhar: The work of 6 laning in this stretch has been substantially completed. However, there are some spots on NH, where traffic congestion takes places. NHAI has broadly identified the spots and procedure for appointment of a consultant to carry out a detailed study and to prepare a technical proposal for improving the efficacy of the corridor has been started.

(c) For road construction works executed by different agencies of MoRTH, E-tendering process is followed. Moreover, MoRTH has devised Model Request for Proposal /Concession Agreements for different type of modes of execution in which provisions of imposing penalty for non-adherence to project deadlines have also been prescribed.

(d) & (e) The implementation & timely completion of projects are monitored by Ministry and National Highways Authority of India at Head Quarter level as well as Regional Offices & Project Implementation Units level through periodic review meetings.
